

(d) The principal countries where different types of electric lamps were exported during 1957 and 1958 (January-November) are Nepal, Kuwait, Aden, Bahrain Islands, Afghanistan, Trucial Oman, Burma. The total value of exports of different kinds of electric lamps during the above periods was Rs. 27,000 and Rs. 19,000 respectively.

#### Manufacture of Electronic Equipment

\*2136. Shri Balakrishnan: Will the Minister of Commerce and Industry be pleased to state:

(a) whether Government are contemplating to establish a factory in India for the manufacture of electronic equipment in collaboration with a U.S.A. Firm; and

(b) if so, the details thereof?

The Minister of Industry (Shri Manubhai Shah): (a) No, Sir.

(b) Does not arise.

#### Sale of Ferro-Manganese to U.S.A.

\*2138. Shri Panigrahi: Will the Minister of Commerce and Industry be pleased to state:

(a) the price per ton at which Indian Ferro-Manganese is being sold to the U.S.A.; and

(b) whether it is a fact that the Indian Ferro-Manganese is being sold to U.S.A. at a lesser price?

The Deputy Minister of Commerce and Industry (Shri Satish Chandra): (a) and (b). According to information available no sale of Indian Ferro-Manganese is known to have been made recently in the U.S.A.

#### Manganese Poisoning in Mines

\*2139. Shri T. B. Vittal Rao: Will the Minister of Labour and Employment and Planning be pleased to state:

(a) whether the committee of inquiry appointed to make investigation of the causation, extent, diagnosis and treatment of the cases of

manganese poisoning prevalent in the Manganese Mines and to advise on the preventive measures has since submitted its report;

(b) if so, what are the main features of the report;

(c) whether Government have examined the same; and

(d) when action is likely to be initiated on those recommendations?

The Deputy Minister of Labour (Shri Abid Ali): (a) No.

(b) to (d). Do not arise.

#### Andhra Paper Mill, Rajahmundry

\*2142. Shri Rami Reddy: Will the Minister of Commerce and Industry be pleased to state:

(a) whether the Andhra Pradesh Government have requested the Centre for financial assistance for the expansion of Andhra Paper Mill, Rajahmundry;

(b) if so, the assistance asked for are granted;

(c) the foreign exchange content of the assistance and whether the foreign exchange has been allotted; and

(d) the additional production as a result of the expansion of the above Mill?

The Minister of Industry (Shri Manubhai Shah): (a) and (b). A sum of Rs. 24.46 lakhs as Central loan assistance for the implementation of large and medium scale industrial schemes, including the expansion of Andhra Paper Mills, Rajahmundry, was asked for by the Andhra Pradesh Government during the year 1958-59. A sum of Rs. 15.26 lakhs has been sanctioned.

(c) No specific amount has been earmarked for foreign exchange requirements in the financial assistance given by the Central Government. No foreign exchange has been allotted so far, though the import of capital equipment has been approved in

principle. It is being suggested to the State Government to obtain quotations from all possible suppliers.

(d) 15,000 tons per year of printing and writing paper.

**Shortage of Needles for Hosiery Industry in West Bengal**

\*2146. Shrimati Masda Ahmed: Will the Minister of Commerce and Industry be pleased to state:

(a) whether it is a fact that the Hosiery Industry of West Bengal is faced with an acute shortage of needles;

(b) whether any representation has been received from the Bengal Hosiery Manufacturers Association; and

(c) if so, the action taken thereon?

The Minister of Industry (Shri Manubhai Shah): (a) and (b). Representations have been received from certain Hosiery Manufacturers Associations in West Bengal about shortage of supplies of certain varieties of needles.

(c) To supplement indigenous availability, applications from actual users of hosiery needles and from Hosiery Manufacturers Associations are considered for grant of import licences on *ad hoc* basis. Government are also considering the import and equitable distribution of such needles through the National Small Industries Corporation.

**Tariff Commission**

\*2147. Shri Rajendra Singh: Will the Minister of Commerce and Industry be pleased to state:

(a) whether it is a fact that Tariff Commission has recommended discontinuance from January of the protection granted to artificial silk and cotton and silk mixed fabrics industry;

(b) whether Government have received any memorandum from the industry to the effect that protection

should be extended for another three years; and

(c) if so, whether any decision has been taken on the memorandum?

The Minister of Industry (Shri Manubhai Shah): (a) and (b). Yes, Sir.

(c) It has been decided not to extend protection.

**Naga Hills Tuensang Unit**

\*2148. { Shri Ram Krishna Gupta:  
Pandit D. N. Tiwary:  
Shrimati Masda Ahmed:  
Shri Aurobindo Ghosal:  
Shri Raghunath Singh:  
Shri Vajpayee:  
Shri D. C. Sharma:  
Shri P. C. Borooah:  
Shri Nek Ram Negi:  
Shri Bhakt Darshan:

Will the Prime Minister be pleased to state:

(a) the present law and order position in Naga Hills Tuensang Unit;

(b) the number of raids made by the Naga hostiles since the 1st December, 1958;

(c) the extent of loss in life and property suffered; and

(d) the nature of help given to affected people for rehabilitation?

The Parliamentary Secretary to the Minister of External Affairs (Shri J. N. Hazarika): (a) to (d). A statement is laid on the Table of the Sabha. [See Appendix VII, annexure No. 90.]

**Imports by Delhi Municipal Corporation**

\*2149. Shri Keshava: Will the Minister of Commerce and Industry be pleased to state:

(a) whether the Delhi Municipal Corporation has approached the Government for grant of import licence worth Rs. 6 lakhs;

(b) if so, the items they propose to import; and